OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE: EAST DISTRICT, KARKARDOOMA COURTS DELHI

O R D E R

The following transfers & postings are hereby made in official exigency with immediate effect:-

Sl. No.	Name	From	To
1.	Sh. Sumit S/o Madan Lal	Sr. PA in the Office Pool, East District, Karkardooma Courts, Delhi.	Sr. PA in the Court of Sh. Ravinder Singh, ASJ-01 (POCSO), East District, Karkardooma Courts, Delhi.
2.	Ms. Ankita Saini D/o Sh. Ishwar Singh Saini	PA in the Office Pool, East District, Karkardooma Courts, Delhi.	PA in the Court of Ms. Aishwarya Singh Kashyap, MM (NI Act), East District, Karkardooma Courts, Delhi.
3.	Ms. Harry D/o Sh. Sunder Lal	PA in the Office Pool, East District, Karkardooma Courts, Delhi.	PA in the court of Sh. Vinod Joshi, MM-02, East District, Karkardooma Courts, Delhi.
4.	Sh. Rohan Thakur S/o Sh. Mukesh Thakur	PA in the Office Pool, East District, Karkardooma Courts, Delhi.	PA in the court of Sh. Anshul Mehta, MM, East District, Karkardooma Courts, Delhi.
5.	Ms. Krishna D/o Ramdutt Singh	PA in the Office Pool, East District, Karkardooma Courts, Delhi.	PA in the Court of Ms. Ritu Singh, MM (Mahila Court-02), East District, Karkrdooma Courts, Delhi.
6.	Ms. Bharti Gautam D/o Sh. Raj Singh	PA in the Office Pool, East District, Karkardooma Courts, Delhi.	PA in the Court of Ms. Renu Chaudhary, MM-04, East District, Karkardooma Courts, Delhi.
7.	Ms. Aradhana Dwivedi D/o Sh. Jai Prakash Dwivedi	PA in the Office Pool, East District, Karkardooma Courts, Delhi.	PA in the Court of Ms. Shruti Chaudhary, MM (Mahila Court-01), East District, Karkardooma Courts, Delhi.

Note:. Non-compliance of the transfer order or immediately proceeding on leave shall be considered as deliberate insubordination and appropriate disciplinary action shall be initiated against the official as per rules.

1. Sh. Sumit, S/o Madan Lal, Sr. PA is directed to immediately report to the Office Pool, East District, Karkardooma Courts, after the joining of Ms. Jyoti Bageja, PA, in her own court.

(DEEPAK JAGOTRA)
Principal District & Sessions Judge (East)
Karkardooma Courts, Delhi.

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No...../P&T/Admn./East/KKD/2021 Delhi, the Dated..... 4/12/2021

Copy forwarded for information and necessary action to:-

1. Ld. Principal District & Sessions Judge (HQs), Delhi.
2. The DDO, East District, Karkardooma Courts, Delhi.
3. The Administrative Officer (Judl.), Admn.-I, O/o Principal District & Sessions Judge (HQ), Delhi.
4. The Accounts Officer, East District, Karkardooma Courts, Delhi.
5. The Officers/Officials concerned.
6. Dealing Officials, Personal File/Leave/ACR Cell.
7. The Website Committee, Tis Hazari Courts/Karkardooma Courts, Delhi.
8. R&I Branch, East District, Karkardooma Courts, Delhi for uploading the same through LAYERS.
9. Dealing Official, LAYERS, Tis Hazari Courts, Delhi.
10. PS/Reader to the undersigned.
11. Concerned File.

Principal District & Sessions Judge (East)
Karkardooma Courts, Delhi.